

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 661 of 2019

IN THE MATTER OF:

Anjani GasesAppellant
A sole Proprietorship Concern

Vs.

B.P Projects Pvt. Ltd.Respondent

Present:

For Appellant: Mr. Rohit Sharma, PCS and Mr. Anirudh Wadhwa,
Advocate

For Respondent: Mr. Praveen Kapoor and Mr. S. N. Pathak, Advocates

ORDER

09.09.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for hearing' on **24th October, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk